

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
UNITED ARTLOGISTICS PRIVATE LIMITED
OPERATING IN FINE ART LOGISTIC SOLUTIONS

[Under Regulation 36A (1) of the IBBI
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	UNITED ARTLOGISTICS PRIVATE LIMITED CIN: - U74120DL2008PTC176499
2.	Address of the registered office	B-601 Navin Apartments, Plot No.13, Sector 5, Dwarka, New Delhi- 110075
3.	URL of website	https://uarclicirp.com/
4.	Details of place where majority of fixed assets are located	NIL
5.	Installed capacity of main products/services	NA
6.	Quantity and value of main products / services sold in last financial year	NA
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Data can be requested from IRP email : unitedirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	<ul style="list-style-type: none">- Minimum net worth 1 cr- Provide 1 lakh refundable deposit with EOI- Provide EMD of Rs. 5 lakhs along with Resolution Plan- Provide 10 lacs PGB after approval of plan at CoC.
10.	Last date for receipt of expression of interest	25 th April 2023
11.	Date of issue of provisional list of prospective resolution applicants	05 th May 2023
12.	Last date for submission of objections to provisional list	10 th May 2023
13.	Process email id to submit EOI	unitedirp@gmail.com

Mohit Goyal
Interim Resolution Professional
M/S UNITED ARTLOGISTICS PRIVATE LIMITED
(UNDER CIRP)

(I.P. Regn. No IBBI/IPA-001/IP-P 02395/2021-2022/13636)

Having valid AFA:-14th June, 2023

E-mail:unitedirp@gmail.com, camohitgoyal@gmail.com

Date : 10.04.2023

Place : New Delhi

व्यवसाय न करें तथा इन सम्पत्तियों का किसी भी तरह का व्यवसाय न, (रु. छ. करोड़ तिहासी लाख डिवाइस हजार आठ सौ रक्कतन एवं मोलद होगा।

अचल सम्पत्ति का विवरण

सेनापति बापत मार्ग, लोअर परेल, मुम्बई, महाराष्ट्र-400013 में स्थित प्लॉट नं. 464 एवं 4/464, माप 65,742.12 वर्ग मी. अथवा उसके लगभग पर निर्मित युनिट नं. बी-7203, 72वीं तल, माप 1297 वर्ग फीट, टावर-3, लोका पारक्वाइज विंग बी, दि लोका पार्क, लोअर परेल डिवीजन, का सभी भाग एवं हिरसा तथा चौहद्दी: उत्तर: खुला, दक्षिण: कमला मिल, पूर्व: सेनापति बापत मार्ग, पश्चिम: खुला प्लॉट।

तिथि: 06.04.2023
स्थान: मुम्बई

प्राधिकृत अधिकारी
आदित्य बिरला हाउसिंग फाइनेंस लिमिटेड

फॉर्म - 'जी'
अभिव्यक्ति की सचि के लिए आमंत्रण
यूनाइटेड आर्टिस्टिक्स प्राइवेट लिमिटेड
फाइनेंस आर्टिस्टिक्स सॉल्यूशंस में संचालन
(दिवाला और दिवालियापन IBB का विनियमन 38ए (1) के तहत
(कॉर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियम, 2016)

प्रासंगिक विवरण	
1. कॉर्पोरेट देनदार का नाम सहित सीआईएन :	यूनाइटेड आर्टिस्टिक्स प्राइवेट लिमिटेड सीआईएन: U74120DL2008PTC176499
2. पंजीकृत कार्यालय का पता	बी-801 नवीन अपार्टमेंट्स, प्लॉट नंबर 13, सेक्टर 5, द्वारका, नई दिल्ली- 110075
3. वेबसाइट का यूआरएल	https://uarclcirp.com/
4. स्थान का ब्योरा जहां बहुसंख्यक अचल सम्पत्ति स्थित हैं	शून्य
5. मुख्य उत्पादों/सेवाओं की स्थापित क्षमता	ना
6. मुख्य उत्पादों की मात्रा और मूल्य/पिछले वित्तीय वर्ष में बेची गई सेवाएं	ना
7. कर्मचारियों/कामगार की संख्या	0
8. दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूची के साथ), लेनदारों की सूची, प्रक्रिया की बाद की घटनाओं के लिए प्रासंगिक तिथियां सहित आगे के विवरण यहां उपलब्ध हैं:	आईआरपी से डेटा का अनुरोध किया जा सकता है ईमेल unitedirp@gmail.com
9. संहिता की धारा 25(2)(एच) के अधीन समाधान आवेदकों की पात्रता/ग्राह्यता यहां उपलब्ध है:	- न्यूनतम निवल मूल्य 1 करोड़ - ईओआई के साथ डिपोजिट करने पर 1 लाख रिफंडेबल होगा। - संकल्प योजना के साथ 5 लाख रूपयों की ईएमडी प्रदान करें। - सीओसी प्लान के अनुमति के बाद 10 लाख पीजीबी प्रदान करें
10. रुचि की अभिव्यक्ति प्राप्त करने की अंतिम तिथि	25 अप्रैल 2023
11. संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि	05 मई 2023
12. अंतिम सूची पर आपत्तियां प्रस्तुत करने की अंतिम तिथि	10 मई 2023
13. EOI जमा करने के लिए ईमेल का प्रयोग करें	unitedirp@gmail.com

दिनांक : 10.04.2023
स्थान : नई दिल्ली

मोहित गौयल
अंतरिम संकल्प पेशेवर
मैसर्स यूनाइटेड आर्टिस्टिक्स प्राइवेट लिमिटेड
(सीआईआरपी के तहत)
(आईपी पंजीकरण सं. IBB/IPA-001/IP-P 02395/2021-2022/13636)
AFA वैधता होना:- 14 जून, 2023
ई-मेल: unitedirp@gmail.com, camohitgoyal@gmail.com



Registered
Corporate
Tel
Centre
High

NOTICE
ICICI Prudential
April 10, 2023
(the AMFI
Funds in
Securities
SEBI Cir
Investor
website
Investor
through
1. Give
• M
• O
2. Send
3. Sub
deta

Place: I
Date: /

Inv
To
Progra

registered office of the company may deliver either on the MCA-21 portal (www.mca.gov.in) by filing investor complaint form or cause to be delivered or send by registered post of his/her objections supported by an affidavit stating the nature of his/her interest and grounds of opposition to the Regional Director at the address B-2 Wing, 2nd Floor, Paryavaran Bhawan CGO Complex, New Delhi- 110003 within fourteen days of the date of publication of this notice with a copy to the applicant company at its registered office at the address mentioned below:

Date: 09.04.2023

Place: DELHI

Regd. Office Add:

D-502, Vidisha Apartment, Plot No.79,
Patparganj New Delhi New Delhi DL 110092 IN

For and on behalf of the Applicant
MANSHRI SOLUTIONS PRIVATE LIMITED
MANOJ SHRIVASTAVA
DIRECTOR
DIN- 00126438

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
UNITED ARTLOGISTICS PRIVATE LIMITED
OPERATING IN FINE ART LOGISTIC SOLUTIONS

[Under Regulation 36A (1) of the IBB]
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	UNITED ARTLOGISTICS PRIVATE LIMITED CIN: - U74120DL2008PTC176499
2.	Address of the registered office	B-601 Navin Apartments, Plot No.13, Sector 5, Dwarka, New Delhi- 110075
3.	URL of website	https://uarclcirp.com/
4.	Details of place where majority of fixed assets are located	NIL
5.	Installed capacity of main products/services	NA
6.	Quantity and value of main products / services sold in last financial year	NA
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Data can be requested from IRP email : unitedirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	- Minimum net worth 1 cr - Provide 1 lakh refundable deposit with EO - Provide EMD of Rs. 5 lakhs along with Resolution Plan - Provide 10 lacs PGB after approval of plan at CoC.
10.	Last date for receipt of expression of interest	25 th April 2023
11.	Date of issue of provisional list of prospective resolution applicants	05 th May 2023
12.	Last date for submission of objections to provisional list	10 th May 2023
13.	Process email id to submit EO	unitedirp@gmail.com

Mohit Goyal
Interim Resolution Professional
M/S UNITED ARTLOGISTICS PRIVATE LIMITED
(UNDER CIRP)

(I.P. Regn. No IBB/PA-001/IP-P 02395/2021-2022/13636)

Having valid AFA:-14th June, 2023

Date : 10.04.2023

Place : New Delhi

E-mail:unitedirp@gmail.com, camohitgoyal@gmail.com



INTEGRAL COACH FACTORY, CHENNAI - 38

TENDER NOTICE No. ICF/PCMM/EOT/14/2023 Dated: 07.04.2023

The following e-tenders are published in IREPS website. Firms are requested to login to www.ireps.gov.in and quote against these tenders. Manual quotations will not be entertained for these tenders. Closing and Opening time for all tenders are 14.15 hrs. Hindi version of tender notice is available on website www.icf.indianrailways.gov.in

Sl. No	Tender No	Tender Title	Quantity	Due Date
1	07230108	BELT ASSLY FOR MIDDLE BERTH	12240 NOS	24.04.2023
2	06231192	SS TUBE & FITT ICF/SK-10-2-616	29 SETS	24.04.2023
3	06231128	ONE C/S OF WIN SEALING ADHESIVES	11457 SETS	24.04.2023
		WET ON WET MODIFIED EXTERIOR	871 SETS	24.04.2023